

SHORT NOTICE QUESTION

ऊनी कपड़ों की कीमतें

श्री गुलशन : क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ऊनी कपड़ों की कीमतें पिछले मौसम के मुकाबले में इस मौसम में दुगुनी बढ़ गयी हैं ; और

(ख) ऊनी कपड़ों की बढ़ती हुई कीमतें रोकने के लिये सरकार ने क्या कार्यवाही करने का फैसला किया है और कब से ?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I have already dealt with this question, but I would repeat the answer.

श्री गुलशन : कृपया मन्त्री महोदय हिन्दी में उत्तर दें ।

श्री मनुभाई शाह : पिछले थोड़े से महीनों के अन्दर इन्डिजिनस ऊनी कपड़े के दाम १५ से २५ परसेंट तक बढ़ गये हैं ।

जहाँ तक वर्सटेड हीजर : यार्न, वीविंग यार्न अर हेंड-फिटिंग यार्न और हीजरी मैन-फैक्चरर्स का सवाल है उनके लिये सरकार ने स्टैचुटरी बाकायदा दाम मुकर्रर किा हैं और उन नामों पर छोटी छोटी इंडस्ट्रीज को उनकी जरूरत का सारा सूत दिया जाता है ।

Shri S. M. Banerjee rose—

अध्यक्ष महोदय : यह सवाल हो चुका है ।

Shri S. M. Banerjee: I want to know whether it has been brought to the notice of the hon. Minister that wool is not available in the open market in many shops and that it has gone underground. What steps have been taken to see that wool is made available specially to those concerns who are needing it?

Shri Manubhai Shah: For the first part of the question, it is my appeal to the country and to the public which

has responded magnificently that the purchase of wool should be restricted just now to the barest minimum because every ounce that is in the market is required for defence purposes. For the second part, as I have already mentioned, we have already indented more than half the year's requirements of wool from foreign countries to keep the entire industry running round the clock.

WRITTEN ANSWERS TO QUESTIONS

Credit Facilities for Exporters

*340. { Shri P. C. Borooah:
Shri Bishanchander Seth:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 298 on the 14th August, 1962 and state:

(a) whether Government have since taken a decision regarding the Scheme for increasing credit facilities for exporters; and

(b) if so, the nature thereof?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The matter is still under examination of the Mathrani Committee appointed to investigate the problem. The Committee is expected to take some more time to submit its report.

A statement on the action taken by Government on the previous Committee's (Kapur Committee) report is laid on the Table of the House. [See Appendix I, annexure No. 85].

Steel Production Targets

*362, Shri P. C. Borooah: Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 852 on the 17th August, 1962, and state:

(a) the decision that has since been taken regarding the revision of steel

production targets under the Third Plan; and

(b) how much steel is expected to be produced in the public and private sector in the remaining period of the Third Plan?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The revision of production targets for steel during the Third Five Year Plan is continuing. Although estimates of production have not yet been finalised, all steel plants have been asked to achieve 100 per cent production by 1963-64 and the target for that year and subsequent year is 100 per cent capacity production in the context of the present emergency. In addition expansions of the three public sector plants are expected to yield some production in the penultimate and the last year of the Plan. The estimates of these are being worked out, but roughly the total production may be of the order of 22 million tons of finished steel against the plan target of 24 million tons.

Nepa Mills

*364. **Shri Vidya Charan Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that several irregularities have been discovered in the accounts of National Newsprint and Paper Mills Limited (Nepa Mills) for the year ending 31st March, 1962 by the Director of Commercial Audit;

(b) if so, what are the irregularities; and

(c) what action has been taken to correct these irregularities?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

(c) Though no irregularities, as such, were noticed, comments of the Director of Commercial Audit of a

technical nature in the presentation of accounts for the year ending 31st March, 1962, which have been made in the course of audit, have been examined by the Board of Directors who have given their observations and directions to be followed.

Heavy Electricals, Bhopal

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Shri Sham Lal Saraf:
Shri Rameshwar Tantia:
Dr. P. N. Khan:
*365. {
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri N. R. Laskar:
Shrimati Savitri Nigam:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether electrical generators, alternators, transformers, converters, switch gears etc., produced at the Heavy Electricals, Bhopal, will be adequate to meet the demand from within the country; and

(b) how Government propose to meet the shortage if any?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) The heavy electrical equipment to be produced in the Bhopal factory will not in itself meet the requirement of the country in their entirety.

(b) By setting up two more heavy electrical equipment units in the public sector with Soviet and Czech collaboration and by creation of additional capacity in the private sector.

Allotment of Spindles

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S. Warrior:
*366. {
Shri Vidya Charan Shukla:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken any decision to allocate more spindles for this year; and

(b) if so, whether any scheme for the same has been drawn up?